

# HIGH COURT OF CHHATTISGARH : BILASPUR

## NOTIFICATION

NO. A 20.....

Dated 19 January 2010

In exercise of powers conferred by sub rule (1) of rule 5 of the Chhattisgarh Lower Judicial Service ( Recruitment and Cenditions of Service) Rules, 2006 as amended by notification no 7120/D-2517/XXI-B/C.G./07 dated 14.08.07 and in view of the directions of Hon'ble The Supreme Court in its order dated 04.01.07 passed in the C.A. 1867/06 (Malik Mazhar Sultan and Anr. Vs. U.P. Public Service Commission and Ors.), The High Court of Chhattisgarh notifies the vacancies in respect of Civil Judge Class -II (Entry Level) as under :-

Number of Vacancies for the year 2010 - Nil

BY ORDER OF HON'BLE HIGH COURT

(ARVIND KUMAR SHRIVASTAVA)  
REGISTRAR GENERAL & SECRETARY